

Bundi: Umar, Khenia, Datunda, Loharpura, Bhaifonpura and Narenpura.

Jaipur: Between Raipur and Jaitpura, Raialo, Nimla, Hindaun and Karwar.

Jodhpur: Bomadra, Giri and Barotia.

Udaipur: Between Raipura and Gangrar, Dhoni, Thana, Kamalpura and Parsola.

Kishengarh: Kanchria.

Bharatpur: Hathori.

Ajmer: Kishenpura and Nand.

(c) The quantity in each place has not been estimated as yet

Zoological Survey of Lahaul

1163. **Sardar Iqbal Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether a zoological survey is being conducted by a German scientist in Lahaul area of Himalayas; and

(b) if so, the progress made so far and the result achieved by this survey?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b) Mr J Schmidt, a West German national, will shortly be proceeding, accompanied by an officer of the Zoological Survey of India, to the western Himalayas to make zoological collections in the Lahaul and Manali valleys.

M.E.S. Review Committee

1164. **Sardar Iqbal Singh:** Will the Minister of Defence be pleased to state whether any final decision has been taken on the recommendation of the M.E.S. Review Committee regarding the abolition of the Organisation of the Chief Technical Examiners?

The Deputy Minister of Defence (Sardar Majithia): The Estimates Committee have suggested the need

for an independent agency for technical examination. The recommendations of the M.E.S. Review Committee are being examined in the light of the observations made by the Estimates Committee and a decision is expected to be taken shortly.

Yen Credit

1165. { **Sardar Iqbal Singh:**
Shri Subodh Hansda:
Shri T. B. Vittal Rao:
Shri V. P. Nayar:

Will the Minister of Finance be pleased to state details of the scheme prepared by Government for the utilisation of Yen Credit from Japan to India?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi): The scheme for the utilisation of Yen Credit is still under consideration in consultation with the Export-Import Bank of Japan

Bhatinda Fort

1166. **Sardar Iqbal Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) what amount was spent for the maintenance of the Fort in Bhatinda, Punjab State, during 1956-57 and 1957-58; and

(b) what amount is proposed to be spent for the year 1958-59?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):

(a)	Year	Amount spent (in rupees)
	1956-57	13,622
	1957-58	29,081
(b)	Rs 15,715	

Foreign Exchange Earned by Indian Shipping

1167. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state the total amount of foreign

exchange earned by the Indian Shipping during 1957-58?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi): Data regarding foreign exchange earnings of Indian Shipping companies are at present available only up to the year 1956. Information for the year 1957-58 is still being collected by the Reserve Bank from the Shipping companies and is not yet available.

N.C.C. in Punjab

1168. Shri Daljit Singh: Will the Minister of Defence be pleased to state

(a) the number of National Cadet Corps in the Punjab State, and

(b) the number of divisions functioning at present?

The Minister of Defence (Shri Krishna Menon) (a) and (b) The total strength of the NCC in the Punjab is 440 officers and 15,810 cadets. Their break-up in various Divisions and Wings is given below -

	Officer	Cadet
<i>Senior Division</i>		
Army Wing	128	5,507
Air Wing	2	160
<i>Junior Division</i>		
Army Wing	259	8,547
Naval Wing	10	330
Air Wing	12	396
<i>Girls Division</i>		
Senior Girls	18	540
Junior Girls	11	330
TOTAL	440	15,810

Appointment of High Court Judges

1169 Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state whether any judges so far have been appointed to the High Courts from the Bars?

The Minister of Home Affairs (Pandit G. B. Pant): Yes, during the year 1958 so far, 4 persons belonging to the Bar have been appointed directly as permanent Judges, 3 Additional Judges originally belonging to the Bar have been appointed as permanent Judges, and 9 persons belonging to the Bar have been appointed as Additional Judges of the various High Courts.

Bharat Electronics (Private) Ltd

1170 Shri Mohammed Imam: Will the Minister of Defence be pleased to state

(a) the capital invested by the Central Government and the Government of Mysore in Bharat Electronics (Private) Ltd, Bangalore,

(b) the amount spent on (i) buildings (ii) machinery,

(c) when it commenced production

(d) whether this concern is working at a loss, and

(e) if so the loss incurred so far year wise?

The Minister of Defence (Shri Krishna Menon) (a) Rs 406.25 lakhs, by the Government of India Nil, by the Government of Mysore

(b) Upto the 30th June 1958

(i) Rs 1,37,45,176

(ii) Rs 84,90,175

(c) January, 1958

(d) It incurred losses in the years 1954-55 to 1956-57

<p>(e) 1954-55 6,65,597</p> <p>1955-56 16,29,166</p>	}	<p>Rs</p> <p>Out of total loss of Rs. 22,94,763 up to 1955-56, Rs. 18,87,472 was capitalized representing expenses prior to commencement of production.</p>
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